NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES:

DF Deutsche Forfait AG And Anr.

V/s.

Uttam Galva Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Shyam Kapadia Idweak per Jantler

1/b Ms. Some Tarda Appellant Spellant

Mr. Janak Dwarkadas, Senior Adv. Mr. Pave kadam, Senior Adv. Mr. Dhir af Mhetre Ms. Smiti Tewari

Adv. for the Respondent

Order

CP No.45/I&BP/NCLT/MB/MAH/2017

Petition admitted. List on 17.4.2017 for appointment of Interim Insolvency Resolution Professional.

Senior Counsel Sri Ravi Kadam of Corporate Debtor has requested for grant of stay until appeal is filed, but it has not been granted.

Sd/,-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)